

**MAHARASHTRA POLLUTION CONTROL BOARD**  
**Regional office, Kolhapur,**  
**Udyog Bhavan, Near Collector Office**  
**Dist-Kolhapur**



**Action Taken Report**

**Original Application No 988/2018 (PB)**

**In compliance of order dated 16.07.2020 of the  
Honorable National Green Tribunal,  
Principal Bench,  
New Delhi.**

# Action Taken Report

In the matter Of Original Application No.988/2018 (PB)

Balkrishna Shelar

Vs

State of Maharashtra & Ors.

In compliance of the order passed by the Hon'ble National Green Tribunal, Principal Bench, New Delhi on dated 16.07.2020, following report is submitted:

- A) Letter is issued by the Member Secretary of the MPC Board to the Principal Secretary, Water Resource Department, GoM communicating the order dated 16/07/2020. Copy of the letter is annexed as **ANNEXURE-I**.
- B) Presently 96 MLD of sewage is generated in Kolhapur Municipal Corporation area. Out of which 90 MLD is diverted to sewage treatment plant and treated. The work of diverting balance 6.0 MLD domestic waste water flowing through various nallah to sewage treatment plants was to be completed by May 2020. However, the same work is not yet complete.
- C) Details of Sewage collection and treatment is as below:

Sr.No.	Collection and Treatment facility	Remark
1	76 MLD STP constructed under NRCD project at Kasaba Bawada	The Plant is in continuous operation since December 2014.
2	17 MLD STP constructed under Maharashtra Suvarna Jayanti Nagarothan Mahaabhiyan Scheme at Dudhali	The plant is in continuous operation since July 2018.
3	Juna Bhudhavar Nala (0.77 MLD) & CPR Nalla ( 0.62 MLD) Diverted to 76 MLD STP	Work is completed in the month of June 2019 & October 2019 respectively departmentally.
4	Line Bazar pumping station 5.5 MLD waste water flow is diverted to 76 MLD STP	Work is completed on 27-11-2019
5	Bapat Camp Pumping Station 11.5 MLD waste water flow is diverted to 76 MLD STP	Work is completed on 04-12-2019
6	Interception & diversion of Remaining 6 Nalas which contribute flow of 6 MLD	Work was expected to be completed in May 2020. However, the work is not yet complete

- B) Board is also regularly monitoring quality of treated effluent of sewage treatment plants. This treated effluent is used for agriculture and excess is discharged into Panchganga River. Tabulated results for July 2020 till Nov-2020 is annexed as **ANNEXURE-II**.

C) Board is also regularly monitoring quality of Panchganga River at four locations. Tabulated results for January 2020 till Nov-2020 is annexed as **ANNEXURE-III**.

D) An incidence of overflow of Jayanti nallah was observed due to inadequate pumping on 27/11/2020. Board has issued Proposed Directions to the Kolhapur Municipal Corporation under section 33A of the Water (Prevention and Control of Pollution) Act, 1974. Copy of the direction is annexed as **ANNEXURE-IV**. Reply to this proposed direction is received from Kolhapur Municipal Corporation vide letter dated 14/12/2020. Copy of the reply is annexed as **ANNEXURE-V**.

Place: Kolhapur  
Date: 18/12/2020



Ravindra B Andhale  
Regional Officer, Kolhapur

## MAHARASHTRA POLLUTION CONTROL BOARD

Tel: 24010437/24020781/24014701  
Fax: 24023516/24024068/24044531  
Website: <http://mpcb.gov.in>  
E-mail: [jdair@mpcb.gov.in](mailto:jdair@mpcb.gov.in)



Kalpataru Point, 2<sup>nd</sup> - 4<sup>th</sup> Floor  
Opp. Cine Planet Cinema,  
Near Sion Circle, Sion (E)  
Mumbai- 400 022.

No- BO/JD(WPC)/B- 201119-FTS- 0020

Date:- 19/11/2020

To,  
The Principal Secretary,  
Water Resource Deptt,  
3<sup>rd</sup> Floor, Main Bldg  
Sahid Bagatsingh Marg,  
Mantralay,  
Mumbai 400 032

Sub :- OA No 988 of 2018 filed by Dr Balkrishna A Shelar Vs State of Maharashtra  
and Others  
Ref :- Hon'ble National Green Tribunal order dated 16.7.2020.

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Sir,

Kindly peruse Original Application No 988 of 2018 filed before the Hon'ble National Green Tribunal, WZ, Pune.

The Hon'ble NGT has passed an order dated 16.7.2020 and directed to the Water Resource Deptt, Govt of Maharashtra to complete the process of demarcation of the "Red" and "Blue" lines expeditiously. The compliance report is to be filed before the Hon'ble Turbinale by email at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in). A copy of order dated 16.7.2020 is enclosed for your kind perusal.

With regards,

Yours Sincerely,

(Ashok A Shingare, IAS)  
Member Secretary

Encl- As above.

Copy submitted for favour of information: -

1. Principal Secretary, Environment Deptt, Govt of Maharashtra, Mantralay, Mumbai- for information.

Copy f.w.cs to :-

1. JD(WPC)/ Law Officer (P&L Div II), MPCB, Mumbai- for information.
2. Regional Officer/Sub Regional Officer- Kolhapur- for information. They are directed to ensure compliance of the order dated 16.7.2020.

## Annexure-II

### M/s.Kolhapur Municipal Corporation(76 MLD),STP Kasaba Bawada,Kolhapur. JVS Results

Parameters	Standards Prescribed	01.07.20 STP Outlet	13.07.20 STP Outlet	27.07.20 STP Outlet	14.09.20 STP Outlet	28.09.20 STP Outlet	12.10.20 STP Outlet	26.10.20 STP Outlet	09.11.20 STP Outlet	23.11.20 STP Outlet
pH	6.5-9.0	7.5	7.2	7.2	7.1	7.1	7.4	7.2	7.5	7.2
BOD	10	2.8	3.2	3	38	5.8	3.8	1.8	10	12
COD	50	12	16	16	216	32	32	16	68	40
Suspended Solid	20	16	12	8	48	12	10	12	12	28
TAN	5	0.26	0.26	0.22	0.52	0.28	0.28	0.36	0.42	0.38
Nitrogen as (Nitrate)	10	1.11	0.88	0.46	1.12	1.49	0.6	0.58	0.8	0.6
Fecal Coliform (MPN/100ml)	<100	< 1.8	< 1.8	< 1.8	>1600	< 1.8	25	3.7	5.5	6.1
Total Coliform	<200	-	-	-	-	-	6	17	25	24
Dissolved Oxygen	Not less than 5	-	-	-	-	-	5.7	6.5	3.2	4.2

### M/s.Kolhapur Municipal Corporation(17 MLD),STP Dudhali,Kolhapur. JVS Results

Parameters	Standards Prescribed	01.07.20 STP Outlet	13.07.20 STP Outlet	27.07.20 STP Outlet	14.09.20 STP Outlet	28.09.20 STP Outlet	12.10.20 STP Outlet	26.10.20 STP Outlet	09.11.20 STP Outlet	23.11.20 STP Outlet
pH	6.5-9.0	7.1	7.6	7.5	7.3	7.2	7.5	7.7	7.3	7.1
BOD	10	3	3	2.8	2.8	5.6	3	1.8	16	3
COD	50	24	16	12	24	28	20	12	24	16
Suspended Solid	20	18	10	10	20	12	12	10	10	12
TAN	5	0.20	0.29	0.19	0.14	0.16	0.26	0.32	0.28	0.29
Nitrogen as (Nitrate)	10	1.04	0.76	0.59	1.10	0.82	0.4	0.52	0.4	0.4
Fecal Coliform	<100	< 1.8	< 1.8	< 1.8	< 1.8	< 1.8	17	3.6	4	5.6
Total Coliform	<200	-	-	-	-	-	5.6	21	14	21
Dissolved Oxygen	Not less than 5	-	-	-	-	-	5.6	6.5	1.2	6.1





**MAHARASHTRA POLLUTION CONTROL BOARD**  
**Regional office-Kolhapur**

Tel: 0231-2652952, 0231- 2660448		Udyog Bhavan
Fax: 0231-2652952		Near Collector Office
Website: <a href="http://mpcb.gov.in">http://mpcb.gov.in</a>		Kolhapur
E-mail: <a href="mailto:rokolhapur@mpcb.gov.in">rokolhapur@mpcb.gov.in</a>		Kolhapur-416 003.

No. MPCB/RO Kolhapur/ / 2012010004

Date: - 01/12/2020.

To,

**The Commissioner,**

Kolhapur Municipal Corporation, Kolhapur

Tal. Karveer, Dist.: Kolhapur.

**Sub:** Proposed Direction under section 33 A of the Water (Prevention & Control of Pollution) Act, 1974.

- Ref:**
1. Various Directions issued by the Board time to time.
  2. PIL 185/2012 for Pollution Of Panchaganga River.
  3. Complaint received by E Mail dated 26.11.2020 from shri. Dilip Desai, President of Prajasattak Samajik Sanshtha regarding Panchaganga River & Rankala lake water Pollution
  4. Visit of Board officials on 27/11/2020 to various Nallas and STPs of Kolhapur
  3. Minutes of Workshop organized by Central Pollution Control Board on 08/01/2018 in restoration of Polluted River Stretches.
  5. Proposal submitted by SRO Kolhapur dated 01/12/2020.

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**WHEREAS**, it was obligatory on your part to obtain valid consent and to provide full fledged effluent treatment plant & proper disposal arrangements for effluent generated from the local body & to operate the same round the clock so as to meet the standards prescribed by the Board and to obtain consent under the Water (Prevention & Control of Pollution) Act, 1974 & under the Air (Prevention & Control of Pollution) Act, 1981.

**AND WHEREAS**, the Maharashtra Pollution Control Board has issued various Directions from time to time to your corporation and directed to implement long term and short term measures for the treatment and disposal of sewage.

**AND WHEREAS**, there is a Complaint received by E Mail dated 26.11.2020 from shri. Dilip Desai, President of Prajasattak Samajik Sanshtha regarding Panchaganga River & Rankala lake water Pollution

**AND WHEREAS**, the Officials of the Board have visited to various nalla to investigate the same on dtd. 27/11/2020 and observed following non compliances.

1. During the inspection of Jayanti Nalla it was observed that out of 4 pumps ( 4 X 450 HP ) only 2 pumps were in operation & sewage effluent is lifting for treatment at Kolhapur Municipal Corporation STP 76 MLD at kasba Bawda. i.e two pumps were not in operation.
2. The overflow of untreated sewage effluent with gray colored discharge from the Jayanti nalla was also observed which further leads to the river Panchaganga.
3. You are failed to control the discharge of the untreated effluent from kasba bawda Nalla with black colored effluent to Rajaram Bandara which further needs to Panchaganga River
4. The discharge of the sewage effluent from Dream World, Raman Malla & Rajhansa Nalla was observed meeting to Panchaganga River.
5. CPR Nalla and Budhwarpeth Nalla was observed partially meeting to the river Panchaganga.
6. Jamdar Club Nalla was observed with animal ( Buffalo ) bathing in Panchaganga River
7. Extra effluent discharging through Rabade Pumping Station in to Panchaganga River through Dudhali Nalla was observed.
8. During inspection it is observed that untreated sewage effluent through Fulewadi, Lakshatirth, Uttereshwar & Rankala irrigation system Nalla was meeting to Panchaganga River.
9. During inspection it was observed that Buffalos were bathing in lake near Tambat Kaman. Rankala Sump water colored observed green in front of Sarnaik Colony. Backwater of the Rankala Lake comes towards bandara at shyam society Nalla.

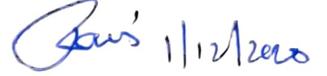
**AND WHEREAS**, after examining the record of your case, the reports of officers of the Board & making necessary inquires, I am satisfied that you have failed to comply with various direction issued by the Board from time to time which shows your negligent attitude towards the control of pollution problems of Krishana river & thus causing great threat to the environment.

**NOW THEREFORE**, in exercise of the powers conferred upon me by the Board under section 33A of Water (Prevention & Control of Pollution) Act, 1974 in its 126<sup>th</sup> meeting held on 08-02-2000, I, Ravindra Andhale, Regional Officer, Maharashtra Pollution Control Board, Kolhapur hereby proposed to issue following directions-

1. Why further legal action shall not be initiated against you in view of above non-compliances.

2. Why you shall not be prosecuted in court of law for this violation.
3. Why the appropriate authorities shall not be directed to disconnect water/electricity supply of your local body.

You are hereby directed to file your objection/reply to these proposed directions within a period of 15 days from the receipt of this notice, failing which final directions may be issued in the matter, please note.

 11/12/2020

(Ravindra Andhale)  
Regional Officer, Kolhapur

**Copy submitted to:**

The Member Secretary, M.P.C. Board, Mumbai.

- It is requested to extend hearing to the Sangli Miraj Kupwad Municipal Corporation at H.Q. level as Sangli Miraj Kupwad Municipal Corporation has failed to comply with directions issued from time to time.

**Copy f.w.cs.to:**

1. The Water Pollution Abatement Engineer, M.P.C. Board, Mumbai.
2. The Sr. Law Officer (P&L Div.II), M.P.C. Board, Mumbai.
3. The Regional Officer (HQ), M.P.C. Board, Mumbai.

**Copy to:**

The Sub-Regional Officer, M.P.C.Board, Kolhapur.

- He is directed to keep vigil on the Local Body and report the compliance made time to time after issuance of these directions.

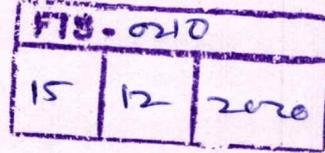


**KOLHAPUR MUNICIPAL CORPORATION**  
**ENVIRONMENT DEPARTMENT,**  
 SHIVAJI MARKET 2<sup>nd</sup> FLOOR,  
 EAST SIDE KOLHAPUR  
 Phone No. P.B.X Board ☎ 2540291 to 2540297  
 2546118,2541082  
 Email id- [envkmc@gmail.com](mailto:envkmc@gmail.com)

Environment Dep W/S No 928/2020

Dated 9/12/2020

To  
 The Regional Officer  
 Maharashtra Pollution Control Board,  
 E ward, Udhog Bhavan,  
 Near Collector Office ,  
 Kolhapur



- Sub :- Proposed Direction under section 33 A of the Water (Prevention & Control of Pollution) Act, 1974
- Ref :- Your official letter MPCB/RO Kolhapur/2012010004 dated 1-12-2020.

Sir,

With reference to the Notice issued from your office dated 1/12/2020, herewith we are submitting the compliance of the same as per follows.

Presently Kolhapur Municipal Corporation supplies around 120 MLD of water daily to its citizen, of which about 96 mld of wastewater is generated in the city. This waste water/sewage of the city is partially collected through underground drainage system at Jayanti and Dudhali pumping stations & also through nalla channels.

There are about 12 nallas in the city of which prominent ones are Jayanti nala and Dudhali nalla. The Jayanti nalla which carries majority flow of about 55 mld is successfully diverted to 76 mld STP at Kasaba Bawada from October 2014. The Dudhali nalla having 17 mld flow is diverted to Dudhali STP which is commissioned on 1/7/2018. Also Line bazar Nalla (5.5 MLD) is diverted to Kasaba bawda STP on 27 th November 2019 & Bapat Camp Nalla (11.5 MLD) is diverted to Kasaba bawda STP on 04/12/2019 by means of respective pumping station at these nalla. In this way by 04-12-2019 the total quality of wastewater flow diverted is around 90 MLD out of 96 MLD wastewater generated. The wastewater of other remaining 6 Nallas namely Lakshirth, Rajhans, Ramanmala, Dreamworld, Kasaba bawda & Vitbhatti nalla which combinely contributes around 6 MLD will be diverted to above mentioned Dudhali (17 MLD) & Kasaba bawada (76 MLD) STP's under the AMRUT scheme of which works are in progress.

(FOC VAK)  
 15/12/2020

Now the information of the non-compliance observed during board officials visited on dated 27-11-2020 are as per follows.

1. The up-gradation of Jayanti Pumping station under National River conservation Directorate, by supply of total 6 pumps (4 nos. are installed on site and 2 nos. are kept as a store standby) of 450 (HP) capacity has been carried out, of which two pumps are kept in continuous operation to divert the daily generated wastewater of 55 to 60 MLD by 1000 mm DI K-9 pipe line to 76 MLD STP Kasaba Bawada. But due to the mechanical damage (caused by overload and overheating problems) of additional/standby 4 pumps, these pumps were kept under maintenance, Causing the situation of wastewater overflow at pumping station. The notice has been issued to concerned contractor from KMC to complete the maintenance work immediately also to take preventing measures to avoid such incidence of sudden maintenance a committee has been formed for regular inspection of mechanical equipments.
2. The daily wastewater generated from Jayanti pumping station is around 55 to 60 MLD approx. Now the 2 pumps are kept in operation continuously to divert the wastewater to Kasaba Bawada STP. But during peak hours i.e. from 10 am to 4 pm additional pumps may require to achieve 100% lifting of wastewater. Since additional load of approx. 2 to 3 MLD is being added daily from villages outside the limit of KMC like Morewadi, Pachgaon, Kalamba Grampanchayat area the requirement of operation of third pump became essential. To overcome the concerned issue KMC is following up with CEO, Zilha Parishad, Kolhapur, for taking remedial steps to divert the waste water entering in to the KMC premises. As per the design 2 pumps are sufficient to lift the total wastewater from Jayanti pumping station but due to fluctuations in water supply and peak hour it becomes necessary some times to operate the third pump. But due to mechanical breakdown of third pump the situation of overflow has been occurred. Now presently the third pump is installed and commissioned on dt. 06-12-2020 which results into 100% wastewater lifting from pumping station to Kasaba Bawada STP & stoppage of overflow of wastewater. And fourth pump set is repaired and kept at Jayanti nalla sewage pumping station on dt. 07/12/2020 for standby purpose.
3. The wastewater generated at Kasaba Bawada nalla is proposed to be diverted towards the presently operated 76 MLD capacity STP at Kasaba Bawada through Line Bazar nalla sewage pumping station. The tender process & finalisation of contractor has been completed & work order has been issued for the same. Now the land acquisition of the proposed area is in progress & will be completed as early as possible.
4. The wastewater generated from Dreamworld, Ramanmala & Rajhans Nala is proposed to be diverted towards the 76 MLD capacities Kasaba Bawada through Line Bazar nalla sewage pumping station. The tender process & finalisation of contractor has been completed & work order has been issued for the same. Now the land acquisition of the proposed area is in progress & will be completed as early as possible.

5. The wastewater generated from CPR & Juna Budhawar nalla is proposed to divert towards the present 76 MLD capacity STP at Kasaba Bawada through jayanti pumping station, but before such KMC has diverted the supernatant flow of both the nallas departmentally in June 2019 which reduces the 50% load of quantity of wastewater entering into the river.
6. KMC has proposed penalty / fine actions against the owners of buffalo which contributes the activity like buffalo bathing in Panchaganga river basin. Also a criminal case has been filed against the owners of the cattles. Now KMC has formed a committee of Sanitary Inspectors, divisional Sanitary Inspector of health department and ward officers to take strict action and to restrict the entry of the cattle into the water body or river.
7. Presently Rabade pumping station diverts the waste water to the Jayanti pumping station and partly to the nearest farmer's land with the help of 40 HP capacities pump. The discharge of influent found at Rabade station contributes the combine flow of treated effluent from 17 MLD STP and excessive discharge left at Rabade pumping station. At the same time the provision for installation of additional 40 HP capacity pumps is in progress.
8. The wastewater generated from Fulewadi, Lakshirth & Utttereshawar area is proposed to divert towards STP. The work of laying of 300 mm diameter rising main at Laxtirth nala has already started and nearly 380 mtr. Length laying is completed, which will take care of excessive wastewater generated and will be completed as early as possible.
9. KMC has proposed penalty / fine actions against the owners of buffalo which contributes the activity like buffalo bathing in Panchaganga river basin. Also a criminal cases has been filed against the owners of the cattle. Though the area located near Rankala sump water has been found somewhat green in colour in front of sarnaik colony, it is noted that the area in front of the Sarnaik colony nalla is completely separated from Rankala lake water body by means of stone bunding below the walking bridge near the sump water. Also the cleanliness action at the same location was taken by the concerned ward office on dated 07-12-2020.

Since Kolhapur Municipal Corporation is taking serious efforts to control the pollution caused from various sources at Panchaganga River, we are requesting your kind authority to take into consideration all above mentioned efforts taken by KMC and not to take any further legal action.

 14/12/2020

Commissioner  
Kolhapur Municipal Corporation